

(c) (i) Review by the Government on the working of the Minerals and Metals Trading Corporation of India Limited, New Delhi, for the year 1978-79.

(ii) Annual Report of the Minerals and Metals Trading Corporation of India Limited, New Delhi, for the year 1978-79 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-416/80].

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957:—

(i) S.O. 4069 published in Gazette of India dated the 27th December, 1979 authorising the Geological Survey of India to carry out such detailed investigations for the purpose of obtaining such information as may be necessary in the areas specified in the Notification. [Placed in Library. See No. LT-417/80].

(ii) The Mineral Concession (Amendment) Rules, 1980 published in Notification No. G.S.R. 146 in Gazette of India dated the 2nd February, 1980. [Placed in Library. See No. LT-418/80].

(4) (i) A copy of the Annual Accounts (Hindi and English versions) of the Indian Standards Institution, New Delhi for the year 1976-77 together with Audit Report thereon.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the Audit Report and the Accounts. [Placed in Library. See No. LT-419/80].

(Interruptions)

**ANNUAL REPORT OF INDIA TOURISM DEVELOPMENT CORPORATION LTD., NEW DELHI FOR 1978-79 WITH STATEMENT FOR DELAY**

**THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK):**  
I beg to lay on the Table:

(1) A copy of the Annual Report (Hindi and English versions) of the India Tourism Development Corporation Limited, New Delhi for the year 1978-79 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under, sub-section (1) of section 619A of the Companies Act, 1956.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above Report. [Placed in Library. See No. LT-420/80].

(Interruptions)

**MADHYA PRADESH VIDHAN MANDAL, VIRODHI-DAL KA NETA (VETAN TATHA BHATTA) ADHYADESH, 1980**

**THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI BHISHMA NARAIN SINGH):** I beg to lay on the Table a copy of the Madhya Pradesh Vidhan Mandal Virodhi-Dal Ka Neta (Vetan Tatha Bhatta) Adhyadesh, 1980 (No 3 of 1980) (Hindi and English versions) promulgated by the Governor on the 7th February, 1980 under article 213(2) (a) of the Constitution read with clause (c) (iv) of the Proclamation dated the 17th February, 1980 issued by the President in relation to the state of Madhya Pradesh. [Placed in Library. See No. LT-421/80].

**NOTIFICATIONS UNDER REGIONAL RURAL BANKS ACT, 1976, AMENDMENT TO RESERVE BANK EMPLOYEES P. F. REGULATIONS, ANNUAL REPORT OF INDIAN INSTITUTE OF PUBLIC ADMINISTRATION, NEW DELHI FOR 1978-79, REVIEW OF WORKING OF DEPOSIT INSURANCE AND CREDIT GUARANTEE CORPORATION FOR**